

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH: MUMBAI

OA No.107/94

THIS THE 22ND DAY OF JUNE, 1999.

HON'BLE MR.JUSTICE K.M.AGARWAL, CHAIRMAN
HON'BLE MR.R.K.AHOOJA, MEMBER(A)

Bharat Vithal Marvekar
employed as Return/Stores
Clerk in the Railway
Restaurant at Bombay
Central on Western Railway Applicant
(BY ADVOCATE SHRI R.RAMESH)

vs.

1. Union of India
through the General Manager
Western Railway,
Churchgate,
Bombay-400020.
2. The Chief Catering Services
Manager, Western Railway
Churchgate, Bombay-400 020.
3. The Divisional Commercial
Superintendent (Ctg.)
Western Railway, Bombay
Central, Bombay-400 008. Respondents

(BY ADVOCATE SHRI V.S.MASURKAR)

ORDER(ORAL)

Justice K.M.AGARWAL:

The learned counsel for the applicant states that the applicant has expired and accordingly this O.A. has become infructuous.

2. Under the circumstances, this O.A. is hereby dismissed as having become infructuous. No costs.

[Signature]
(K.M.AGARWAL)
CHAIRMAN

[Signature]
(R.K.AHOOJA)
MEMBER(A)